निकाली गई थी और 10,286 प्लाट रिलीज कर दिए गए हैं ।

भारतीय अनुसंधान संस्थान, लखनऊ में मंजूर किये गये पद

3660 **श्री चतुर्भुज** : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय अनुसंधान संस्थान, लखनऊ में मंजूर किये गये, भरे गये और रिक्त पद कितने हैं तथा वहां किन कारणों से पद रिक्त पड़े हैं;

(ख) क्या सरकार वैज्ञानिकों, तकनीशनों, सहायक कर्मचारियों और प्रशासनिक कर्मचारियों की श्रेणियों में मंजूर किये गये, भरे गये और रिक्त पद दर्शाने वाला विवरण सभा पटल पर रखेगी; और

(ग) वहां इन श्रेणियों में पद किन कारणों से रिक्त पड़े हैं ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० वी० स्वामीनाथन्)

(क) से (ग) भारतीय कृषि अनुसंधान परिषद् के अन्तर्गत "लखनऊ में भारतीय अनुसंधान संस्थान" नाम का कोई संस्थान नहीं है। अत: इन प्रश्नों के उत्तर देने का प्रश्न ही नहीं उठता।

APPROVAL OF MAHAR DAM, DISTRICT SIDHI, M.P.

3661. SHRI MOTILAL SINGH : Will the Minister of IRRIGATION be pleased to state :

(a) whether the project report of Mahar Dam Project of District Sidhi in Madhya Pradesh has been received by Central Water Commission and if so, when;

(b) when the project will be technically cleared;

(c) will Banas feeder be included in Phase II of this Project; and

(d) will Central Government take action to include this project for financing by World Bank aided medium line of credit ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : (a) There is no Project named Mahar Dam. Presumably the Hon'ble Member is referring to Mahan Dam Project. Scheme report for Mahan Dam Project has been received in the Central Water Commission on 21-7-1982 from the Government of Madhya Pradesh, for technical examination and obtaining approval of the Planning Commission.

(b) The Project will be technically cleared after detailed examination in Central Water Commission and after establishing its techno-economic viability and cost effectiveness.

(c) Under Stage II of the Project, a 45 Km. long feeder canal, from River Banas to Mahan River is contemplated. Project Report covering Stage II works, has so far not been received from the Government of Madhya Pradesh.

(d) This can be considered after the Project is technically cleared by Central Water Commission and approved by Planning Commission.

श्यामा प्रसाद मुखर्जी मार्किट का स्थायी पट्टा

3662. **श्री बापूराव परांजपे** : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण ने श्यामा प्रसाद मुखर्जी मार्केट (जनता मार्केट, झण्डेवाला) को स्थायी पट्टे पर देने का एक संकल्प 22-9-80 को पास किया था;

(ख) क्या इस संकल्प के आधार पर दिल्ली विकास प्राधिकरण ने केन्द्रीय सरकार से इस क्षेत्र का भूमि उपयोग बदलने का अनुरोध किया था;

(ग) यदि हां, तो सरकार द्वारा इस क्षेत्र का भूमि उपयोग न बदले जाने के क्या कारण हैं; और

(घ) यदि नहीं, तो इस क्षेत्र के भूमि-उपयोग में परिवर्तन कब तक किया जाएगा ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह)

(क) दिल्ली विकास प्राधिकरण ने दिनांक 22-9-80 के एक संकल्प द्वारा यह प्रस्ताव पारित किया था कि एस०पी० मुकर्जी मार्किट क्षेत्र के भू उपयोग को "हरित" से "खुदरा विपणन (वाणिज्यिक)" में बदलने के लिए भारत सरकार से अनुरोध किया जाए

(ख) जी हां।

(ग) और (घ) : दिल्ली विकास प्राधिकरण को प्रश्नगत क्षेत्र के भू उपयोग को बदलने को

उनकी सिफारिश पर पुन: विचार करने के लिए कुल कार्य का परिचालन, वाहन ठहराने के स्थान, सेवाओं की उपलब्धता तथा उपयोगिता की दृष्टि से अनुरोध किया गया है।

मध्य प्रदेश के सिंधी जिले के लिये ग्रामीण जल प्रदाय योजना

3663. **श्री मोतीलाल सिंह** : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के सिधी जिले के लिए ग्रामीण जल प्रदाय योजना केन्द्रीय सरकार की स्वीकृति हेतु लंबित विचाराधीन है; और

(ख) यदि हां, तो इस योजना को कब तक स्वीकृत किए जाने की सम्भावना है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह)

(क) जी, हां।

(ख) जैसे ही केन्द्रीय सरकार द्वारा मांगे गये कुछ स्पष्टीकरण राज्य सरकार से प्राप्त हो जायेंगे वैसे ही इस योजना को अनुमोदित किया जायेगा।

CHECKING OF MILK BOOTHS

3664. SHRI SAJJAN KUMAR:
SHRI R. L. P. VERMA:

Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 566 dated 12 July, 1982 regarding milk supply in Moti Nagar and state :

(a) the number of times the senior officers of Delhi Milk Supply Scheme visited Milk Booth No. 1205 for surprise checking during the last one month, details alongwith their designations and the findings thereof;

(b) since how long the present staff of this Booth is working there and the steps Government propose to take to shift them to some other Booth;

(c) whether any surprise checking by senior most officer will be done to find out about the selling milk to private supplier by the staff of this Booth; if not, the reasons thereof; and

(d) the steps Government propose to take to see that private supplier are not allowed to take milk from there and the public get the supply without any difficulties ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Depot No. 1205 (Moti Nagar) was inspected by the Officers of Delhi Milk Scheme, on the dates as indicated below :—

(i) Milk Distribution Officer—1-7-1982.

(ii) Deputy Manager (Distribution)—27-7-1982.

During the course of inspection, no irregularity about the sale of milk was detected.

(b) The Depot Staff has been posted at Depot No. 1205 from the dates as indicated below :—

(i) Senior Depot Agent with effect from 1-6-1982.

(ii) Depot Agent with effect from 1-5-1981.

There is no such proposal at present.

(c) Surprise checks are being conducted by the Distribution Officers from time to time and no such irregularities have been observed during these surprise checks.

(d) The Milk Distribution Staff is conducting surprise checks to ensure equitable distribution of milk to the consumers, on the basis of 'first come first served'.

ALLOTMENT OF ALTERNATIVE ACCOMMODATION IN LIEU OF QUARTERS BEING DEMOLISHED IN BAIRED LANE

3665. SHRI K. LAKKAPPA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have taken a decision to demolish old type III single storey quarters in Baird Lane, New Delhi-1 and to construct multi-storeyed buildings at those places;

(b) whether Government have got vacated all these type III quarters and if not, the number of quarters still occupied by the allottees: